## Harassment of Tenants to the Allottees

- †1256. CHAUDHARY CHUNNI LAL: Will the Minister of COMMLTNICATIONS be pleased to state:
- (a) whether it is a fact that the tenants have been harassing the allottees in post and telegraph colony at Devnagar, New Delhi for about last oile year, regarding which the allottees had made a complaint to Postmaster General, New Delhi on 5th July, 1999;
- (b) if so, whether it is also a fact that Prime Minister had informed the concerned Member of Parliament regarding this on 12th August, 1999; and
- (c) the details of the complaint and the action taken thereon by Government so far?
- THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir. It is a fact that the allottees of P&T colony Dev Nagar had made a complaint to the Postmaster General, New Delhi on 5th July, 1999 regarding harassment by tenants.
- (b) Yes, Sir. The Prime Minister had on 12th August, 1999 informed Shri Devbrat Viswas, M.P. that he had received the above representation from the allottees of P&T colony Dev Nagar.
- (c) The complaint mainly focuses on the problem of subletting. It also points to alleged harassment by certain officials and delay in ensuring eviction for those found guilty of subletting. An "enquiry was held earlier in the matter and six quarters were found to have been sublet unauthorisedly. The allotment of these quarters was cancelled on 19.2.99 with directions to vacate the quarters. One quarter has since been vacated on 27.5.99 and in the case of one other quarter, the matter is subjudice. In the remaining four cases statutory notices of eviction haye been issued. Instances of alleged harassment have been brought to the attention of the competent authorities.

<sup>†&#</sup>x27;Original Notice of the Question was received in Hindi.